

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE NO.	DATE INSTITUTION	OF DATE DISPOSAL	OF NO. OF DAYS BETWEEN THE DATE INSTITUTION AND DISPOSAL	NO. OF DAYS BETWEEN THE OFFINAL HEARING AND JUDGMENT	NO. OF DAYS BETWEEN THE HEADJOURNMENT GRANTED	OF
0	ABOLISHED COURT OF MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL						
1	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-01(Renumbered as CC-01, w.e. 14.09.2026)	CENTRAL	CS (COMM)/1216/2025	18-11-2025	01-09-2026	287	10	1	
			CS (COMM)/145/2025	01-02-2025	22-09-2026	598	6	NIL	
			CS (COMM)/1317/2024	28-11-2024	24-09-2026	665	14	NIL	
2	SH. LOKESH KUMAR/SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT) (Renumbered as CC-02, w.e.f 14.09.2026)	CENTRAL	CS (COMM)/347/2025	27-03-2025	08-09-2026	530 DAYS	17 DAYS	NIL	
			CS (COMM)/117/2025	25-01-2025	10-09-2026	593 DAYS	7 DAYS	NIL	
			CS (COMM)/918/2020	02-07-2020	19-09-2026	2270 DAYS	14 DAYS	NIL	
			CS (COMM)/1349/2024	09-12-2024	25-09-2026	655 DAYS	2 DAYS	NIL	
			CS (COMM)/300/2024	26-02-2024	29-09-2026	946 DAYS	7 DAYS	NIL	
3	SH. ANIL KUMAR SISODIA/SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-3 (Renumbered as CC-03, w.e. 14.09.2026)	CENTRAL	NIL						
4	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-04 TIS HAZRI COURT CENTRAL DELHI (Renumbered as CC-04, w.e. 14.09.2026)	CENTRAL	CS(COMM)/654/2024	29.05.2024	23-09-2026	757 DAYS	34 DAYS	1 DAY	
			CS(COMM)/853/2025	28.07.2025	23-09-2026	422 DAYS	22 DAYS	NIL	
			CS(COMM)/7/2025	04-01-2025	24-09-2026	628 DAYS	40 DAYS	NIL	
			COUNTER CLAIM/11/2026	17-03-2026	26-09-2026	193 DAYS	34 DAYS	NIL	

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			CS(COMM)/60 2/2025	26-05-2025	26-09-2026	488 DAYS	34 DAYS	NIL
5	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-05 (Renumbered as CC-05, w.e. 14.09.2026)	CENTRAL	NIL					
6	MS. SAVITRI/SH. RAMESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-06, w.e. 14.09.2026)	CENTRAL	CS (COMM)/8/202 6	03-01-2026	23-09-2026	273 DAYS	71 DAYS	
			CS (COMM)/33/20 26	13-01-2026	10-09-2026	242 DAYS	101 DAYS	NIL
			CS (COMM)/50/20 26	15-01-2026	01-09-2026	229 DAYS	62 DAYS	1
			CS (COMM)/101/2 026	27-01-2026	25-09-2026	243 DAYS	131 DAYS	1
0	ABOLISHED COURT OF SH. ANIL ANIL DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL					
7	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-07, w.e. 14.09.2026)	CENTRAL	NIL					
8	SH. POORAN CHAND/SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-08, w.e. 14.09.2026)	CENTRAL	NIL					
9	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-09, w.e. 14.09.2026)	CENTRAL	NIL					
10	SH. NARESH KUMAR MALHOTRA/SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT (Renumbered as CC-10, w.e. 14.09.2026)	CENTRAL	CS (COMM)/234/2025	28/02/25	17/09/26	566	31 days	3
			CS (COMM)/671/2024	31/05/24	26/09/26	848	35 days	1
			CS (COMM)/439/2024	06/04/24	26/09/26	903	25 days	0
			CS (COMM)/380/2026	30/03/26	29/09/26	183	10 days	0
			Counter Claim/23/2025	06/05/25	26/09/26	508	42 days	3

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11	MS. MANJUSHA WADHWA/SH. ASHUTOSH KUMAR, , DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST				NIL			
12	MS. RAJ RANI GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST				NIL			
13	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST				NIL			
14	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST				NIL			
15	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST				NIL			
16	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)	WEST				NIL			
17	SH. ANIL ANTIL, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI				NIL			
18	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NEW DELHI				NIL			
19	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI				NIL			
20	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH				NIL			
21	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH				NIL			
22	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANDEEP YADAV DISTRICT JUDGE (COMMERCIAL COURT) 03	SOUTH				NIL			
23	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH				NIL			
24	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH				NIL			
25	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	951/22	44824	46268	1444	NIL	NIL	
			2506/24	45475	46268	793	NIL	NIL	

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			306/26	46133	46274	141	NIL	NIL	
			906/22	44812	46282	1470	NIL	NIL	
			730/22	44768	46284	1516	NIL	NIL	
26	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST				NIL			
27	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST				NIL			
28	MS. SUNENA SHARMA	SOUTH-EAST				NIL			
29	MS. NEELAM SINGH	SOUTH-EAST				NIL			
30	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST				NIL			
31	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST				NIL			
32	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST				NIL			
33	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST				NIL			
34	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST				NIL			
35	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST				NIL			
36	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAH DARA				NIL			
37	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARA				NIL			
38	SH. RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DARA				NIL			
39	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAH DARA				NIL			

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40	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH- WEST	NIL					
41	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT.,SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH- WEST	NIL					
42	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL					
43	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL					
44	SH. RAJ KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT-01	SOUTH WEST	CS(COMM) 326/2025	01-07-2025	08.09.2026	300	NIL	NIL
			CS(COMM) 40/2025	23-01-2025	15.09.2026	640	NIL	NIL
			CS(COMM) 653/2025	27-11-2025	16.09.2026	293	NIL	NIL
			CS(COMM) 93/2025	25-02-2025	25.09.2026	515	NIL	NIL
45	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL					
46	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL					
47	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	268/2023	30.05.2023	25.09.2026	1214 Days	04 Days	Nil
			539/2023	04.12.2023	12.09.2026	1013 Days	32 Days	Nil
			434/2025	11.08.2025	26.09.2026	411Days	04 Days	Nil
			366/2023	06.04.2026	30.09.2026	1153 Days	04 Days	Nil